

Central Administrative Tribunal, Principal Bench

C.P. 238/2004 In  
O.A. 370/2003

(3)

New Delhi this the 30<sup>th</sup> day of September, 2004

Hon'ble Mr. V.K. Majotra, Vice-Chairman (A)  
Hon'ble Mr. Justice M.A. Khan, Vice-Chairman (J)

Shipra Jackob  
W/o Mr. Adwin Jackob  
R/o 78-A Top Floor,  
Malviya Nagar.  
New Delhi.

..Applicant

By Advocate: Shri M.K. Bhardwaj.

Versus

Mata Prasad  
Chairman UPSC,  
Dholpur House,  
Shahjahan Road,  
New Delhi.

....Respondents

By Advocate: Shri Y.S. Chauhan, proxy for Shri M.M. Sudan, Counsel.

ORDER (ORAL)

Hon'ble Mr. V.K. Majotra, Vice Chairman(A)

Counsel for the applicant is satisfied that the respondents have complied with the directions of this court contained in Tribunal's order dated 31.03.3004. In view of this, contempt proceedings are dropped and the notice is discharged.

M.A. KHAN  
(M.A. KHAN)  
VICE CHAIRMAN (J)

V.K. MAJOTRA  
(V.K. MAJOTRA)  
VICE CHAIRMAN (A)

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